Annexure-7

Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 10.10.2022; List as on : 01.06.2024

List of operational creditors (Government dues)

| Sl No. | Details of claimant | | Date of Claim received | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of Claim under Verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Commissioner State Tax/ VAT | Department of Trade and Taxes | 26-12-2022 | 11,73,73,448 | - | Writ of Demand and Assessment Orders | NO | 0% | NIL | NIL | NIL | 11,73,73,448 | All orders made after 10th October 2022 can not considered due to prevailing moratorium u/s 14 of IBC 2016.<br><br>Further, as informed by the management the VAT demand raised for the Assessment Year 2013-14 and 2014-15 were settled as per Assessment Order attached.<br><br>Further, we understand from the records revealed by the company management that, there are no outstanding dues to VAT, rather as per management Rs. 80 to 85 Lakhs are recoverable from the department.<br><br>Further details awaited from management. |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | TOTAL | 11,73,73,448 | - | - | - | 0% | - | - | - | 11,73,73,448 | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

*Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records*

DARSHAN SINGH ANAND
INSOLVENCY PROFESSIONAL
Reg. IBBI/IPA-002/IP-N000326/2017-18/10331